

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **06.09.2022** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble  
Mr. Kanthi Narahari , Member (Technical)**

**For Judgement**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) No.43/2022	Chettinad Coal Washeries Pvt.Ltd.  Vs  Dr.M.A.M.Ramaswamy Chettiar of Chettinad Charitable Trust and Anr  <b>WITH</b>	A.R.Ramanathan	S.Ravi-R1  T.Mohan-R2
2.	Comp App (AT) No.45/2022 & IA No 540/2022	Mr. M.A.M.R. Muthiah  VS  Dr.M.A.M.Ramaswamy Chettiar of Chettinad Charitable Trust	Dwarakesh Prabhakaran	S.Ravi-R1  T.Mohan-R2

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**By the order of Hon'ble Member (J)  
(Chennai Bench)**

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